

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 24(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: Vikrant Puri  
V/s.

M/s. Southend Infrastrucute Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHISH AGGARWAL	Adv	Resp 6 to 11 PETITIONER	] Hkam  Ruchika Daria
2.	HARLEEN Kaur	Adv		
3.	RAMESH SINGH	"		
4.	A.T. PATRA	"		
5.	GAUTAM KHATUN	"		
6.	RUCHIKA DARIYA	"		
7.	NIPUN MALHOTRA	"		
8.	ASHOK KUMAR SHARMA	Adv.	vs. Finance Dept. Impleadment for	
9.	K. Datta,	Adv.	Resp 1 to 3 & 5	] R
	KAPIL GUPTA	Adv.	"	
	SANJANA SADDY	"	"	

P.T.O.

**ORDER**

CA No.129/PB/2016: This is an application with various prayers. Ld. Counsel for the applicant-petitioner has pressed prayer (c) in the application and has submitted that the meeting of the Board of Directors and Annual General Meeting of Respondent No.1 company may be fixed on a specific date.

Mr. Dutta, Ld. Counsel for the non-applicant-respondent company states that he would come back with the instructions with regard to the aforesaid prayers made by the applicant-petitioner and would also like to file reply to the application within one week. Let the reply be filed within a week with a copy in advance to the counsel opposite.

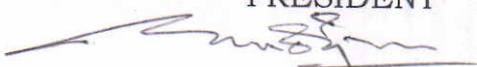
CA No. 131/PB/2016: This is an application with regard to furnishing of Bank details of Respondent No.1 company alongwith other information made in Prayers (i) to (v).

Notice of the application.

Mr. Dutta, Ld. Counsel for Respondent No.1 to 3 accepts notice. A copy of the application has been furnished. Reply to the application be filed within one week with a copy in advance to the counsel opposite.

List for further consideration on 02.11.2016.

  
[CHIEF JUSTICE M.M. KUMAR]  
PRESIDENT

  
[S.K. MOHAPATRA]  
MEMBER[T]

20.10.2016  
[ravi]